

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 312/TT/2014

Subject : Determination of transmission tariff for 400kV (Triple bundle) D/C Koldam – Ludhiana transmission line (COD 1.8.2013) from COD to 31.3.2019 in Northern Region for tariff block 2014-19.

Date of Hearing : 2.6.2016.

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Parbati Koldam Transmission Company Limited (PKTCL)

Respondents : Haryana Power Purchase Centre and 18 others

Parties present : Shri Anil Rawal, PKTCL
Shri Lokendra Singh, PKTCL

Record of Proceedings

The representative of the petitioner sought a short adjournment on account of non-availability of the arguing counsel.

2. The Commission accepted the prayer and adjourned the hearing.
3. The Commission directed to list the petition on 5.7.2016

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

